GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.317 TO BE ANSWERED ON 02.12.2025

ATROCITIES AGAINST SCs/STs

317. SHRI JAGADISH CHANDRA BARMA BASUNIA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the number of cases filed against Union Government employees under the SC/ST (Prevention of Atrocities) Act, 1989 since 2014, State-wise;
- (b) the details of the number of pending cases under this Act against Union Government employees, State-wise; and
- (c) whether any Union Government employees have been convicted under the Act, if so, the details since 2014, year and State-wise?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE)

(a) to (c): The record of cases registered under the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989 is maintained by National Crime Records Bureau (NCRB), Ministry of Home Affairs (MHA). NCRB has informed that they do not have information regarding number of cases filed against Union Government employees under the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989.
